IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

IN THE MATTER OF:	C.P. No. (IB)-173(PB)/2017
Deepak Jain v.	Petitioner
WianxxImpex Pvt. Ltd.	Respondent
SECTION: UNDER SECTION 9 of Insol	vency and Bankruptcy Code, 2016.
Coram:	Order delivered on 29.06.2017
CHIEF JUSTICE M.M. KUMAR Hon'ble President	
DEEPA KRISHAN Hon'ble Member (T)	
For the Petitioner(s) :	
For the Respondent(s) :	
	<u>ORDER</u>
The matter has been called twi in support of the petition. In the int 03.07.2017.	ce. However, no one has put in appearance erest of justice, the hearing is deferred on
·	Sd[-
	(CHIEF JUSTICE M.M. KUMAR) PRESIDENT
	SdI
	(DEEPA KRISHAN) (MEMBER TECHNICAL)

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